

DIVISION BENCH  
COURT - II

**P-115**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/162(KB)2024  
IA(I.B.C)/1475(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JULY 2024**

IN THE MATTER OF	INDIAN BANK VS MR. GAGAN KUMAR JAISWAL PERSONAL GUARANTOR OF PERSONAL GUARANTOR OF M/S G.R. POLYFILM PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. M. S. Tiwari, Adv. ] For the Personal Guarantor  
Mr. Shantanu Mishra, Adv. ]  
  
Ms. Rachana Agarwal, RP ] RP-in-person  
  
Mr. Santosh Kumar Ray, Adv. ] For the Financial Creditor  
Ms. Rituparna Sanyal, Adv. ]  
Ms. Zeba Khan, Adv. ]  
Ms. Muskan Saha, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **03.09.2024**.

**Anamitra Pal  
Court Officer**